

1+21

आयकर अपीलिय अधिकरण, कोलकाता क्षेत्र के पीठों का गठन
CONSTITUTION OF ITAT KOLKATA ZONE
(26/10/2026 TO 30/10/2026)

हाइब्रिड/ भौतिक/ आभासी माध्यम में
In Hybrid/Physical/Virtual Mode

[दिनांक 30/10/2026 (शुक्रवार) एमए, एसए, क्लबिंग, ईएच, आवेदन]
[30/10/2026 (Friday) M.A., S.A., Clubbing, E.H. Applications]

पीठ Bench	गठन Constitution	न्याय कक्ष Court Room
Cuttack	Shri D R L Reddy, Vice-President (KZ) & Shri Rajesh Kumar, AM [At 10.30 am] Only on 30/10/2026	1
B	Shri George Mathan, JM & Shri Rakesh Mishra, AM [At 10.30 am]	2
Cuttack	Shri George Mathan, JM & Shri G. Gurusamy, AM [After "B" Bench]	2
C	Shri Rajesh Kumar, AM & Shri Pradip Kumar Choubey, AM [At 10.30 am]	3
D	Shri Rajesh Kumar, AM & Shri Pradip Kumar Choubey, AM [After "C" Bench]	3
Guwahati	Shri Rajesh Kumar, AM & Shri Pradip Kumar Choubey, AM [After "D" Bench] Only on 28/10/2026	3
SMC	Shri Laxmi Prasad Sahu, AM [At 10.30 am]	4
A	Shri Yogesh Kumar US, JM & Shri Rakesh Mishra, AM [After "B" Bench]	4
Patna	Shri Yogesh Kumar US, JM & Shri G. Gurusamy, AM [After "A" & "Cuttack" Bench]	4
Ranchi	Shri Ratnesh Nandan Sahay, AM & Smt. G. Rajani, JM [At 10.30 A.M.]	At Ranchi

Note : 1. "Kolkata Old Appeals" Bench will not function during this week.
2. "Guwahati" Bench cases fixed from 26th to 29th October, 2026 are to be fixed on 28th October, 2026.

13/10/2026
(मनीष ओई)
उप-पंजीकार

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF SMC BENCH FOR 26-OCTOBER-2026 (MONDAY)****BEFORE HON'BLE LAXMI PRASAD SAHU, ACCOUNTANT MEMBER
IN COURT ROOM 4****GOOGLE MEETING ID: GNG-ECRB-ZSA**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 999/KOL/2025	2013-14	[D] MACHINERY AGENCIES	
2	ITA 1030/KOL/2025	2014-15	[D] MACHINERY AGENCES	
3	ITA 20/KOL/2026	2013-2014	[A] RAJESH JALAN	
4	ITA 21/KOL/2026	2018-2019	[A] KAP ENTERPRISES P. LTD.	
5	ITA 523/KOL/2026	2013-2014	[A] M/S. ARCHANA VYAPAAR PVT. LTD.	
6	ITA 1599/KOL/2026	2022-2023	[A] AKALIPUR SRI RAMKRISHNA SARADA SEVASHRAMA	
7	ITA 2279/KOL/2026	2013-14	[D] ASHOK KUMAR PASARI (HUF)	
8	ITA 2838/KOL/2026	2017-18	[A] PANCGHVARNAM THANGARAJ	
9	ITA 2986/KOL/2026	2021-2022	[A] PARTHASARATHI BIJALI	
10	ITA 2987/KOL/2026	2017-2018	[A] KAUSHIK CHOUDHURY	
11	ITA 2989/KOL/2026	2020-2021	[A] BUDDHADEV MONDAL	
12	ITA 2991/KOL/2026	2012-2013	[A] SRIYANS ROCKS & GRANITE PRIVATE LIMITED	
13	ITA 3003/KOL/2026	2013-2014	[A] AARTI AMIT LOHIA	
14	ITA 3004/KOL/2026	2011-2012	[A] MAHANIRBAN MATH	
15	ITA 3006/KOL/2026	2019-2020	[A] NARAYAN KUMAR BAGARIA	
16	ITA 3033/KOL/2026	2018-19	[A] LONGVIEW TIE-UP PVT LTD	
17	ITA 3034/KOL/2026	2018-19	[A] ANVIL ORE INDIA PRIVATE LIMITED	
18	ITA 3041/KOL/2026	2013-2014	[A] HYGEIA PHARMACEUTICALS MFG PRIVATE LIMITED	
19	ITA 3042/KOL/2026	2013-2014	[A] CYGNUS DEVELOPERS INDIA PRIVATE LIMITED	
20	ITA 3044/KOL/2026	2017-2018	[A] ANURAG PODDAR, SON & LEGAL HEIR OF GOPAL PRASAD PODDAR (SINCE DECEASED)	
21	ITA 3047/KOL/2026	2018-2019	[A] P.K.B. TEA EXPORT & MARKETING PVT. LTD.	
22	ITA 3050/KOL/2026	2021-2022	[A] ALAK KUMAR RAY	
23	ITA 3051/KOL/2026	2021-2022	[A] BANIBRATA PAL	


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15-Oct-2026

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF SMC BENCH FOR 27-OCTOBER-2026 (TUESDAY)
BEFORE HON'BLE LAXMI PRASAD SAHU, ACCOUNTANT MEMBER
IN COURT ROOM 4****GOOGLE MEETING ID: GNG-ECRB-ZSA**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1439/KOL/2026	2013-2014	[A] KASTURI TRADELINK PVT. LTD. (NOW MERGED WITH VIRAT ENCLAVE PVT. LTD.)	
2	ITA 2883/KOL/2026	2017-18	[A] GIRDHARI LAL AGARWAL	
3	ITA 3052/KOL/2026	2021-2022	[A] SUBIR SAHA	
4	ITA 3058/KOL/2026	2013-14	[A] VERSATILE VANIJYA PRIVATE LIMITED	
5	ITA 3059/KOL/2026	2020-2021	[A] MOHAMMAD RAHAMATULLA	
6	ITA 3060/KOL/2026	2021-2022	[A] MOHAMMAD RAHAMATULLA	
7	ITA 3062/KOL/2026	2014-15	[A] SIMA SAHA	
8	ITA 3067/KOL/2026	2018-19	[D] MD HAKIMUDDIN	
9	ITA 3071/KOL/2026	2017-2018	[A] NEELGAGAN SUPPLIERS (P) LTD.	


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INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF SMC BENCH FOR 28-OCTOBER-2026 (WEDNESDAY)****BEFORE HON'BLE LAXMI PRASAD SAHU, ACCOUNTANT MEMBER
IN COURT ROOM 4****GOOGLE MEETING ID: GNG-ECRB-ZSA**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2710/KOL/2025	2020-21	[D] SANTOSH KUMAR GUPTA	
2	ITA 3199/KOL/2025	2014-2015	[A] BIMAL KUMAR KHAITAN	
3	ITA 3261/KOL/2025	2015-2016	[A] ANJU SETHIA	
4	ITA 486/KOL/2026	2018-19	[D] KUSUM SHARMA	
5	ITA 1435/KOL/2026	2010-2011	[A] PRAVIN JAIN	
6	ITA 2154/KOL/2026	2014-15	[A] MOHAMMED SHARIQUE	
7	ITA 2471/KOL/2026	2015-2016	[A] SS COMMOSALE PRIVATE LIMITED	
8	ITA 2582/KOL/2026	2020-2021	[A] B.M. INDUSTRIES	
9	ITA 2873/KOL/2026	2020-2021	[A] ROSHAN JAIN	
10	ITA 3089/KOL/2026	2015-16	[A] ABHISHEK KUMAR SINGH	
11	ITA 3110/KOL/2026	2018-2019	[A] CENTURY VISION PVT. LTD.,(FORMERLY RADICE STEELS & ALLOYS LTD.)	
12	ITA 3111/KOL/2026	2019-2020	[A] CENTURY VISION PVT. LTD. (FORMERLY KNOWN AS DURABLE ISPAT & ALLOYS PVT. LTD.,)	


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INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF SMC BENCH FOR 29-OCTOBER-2026 (THURSDAY)****BEFORE HON'BLE LAXMI PRASAD SAHU, ACCOUNTANT MEMBER
IN COURT ROOM 4****GOOGLE MEETING ID: GNG-ECRB-ZSA**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2991/KOL/2025	2018-2019	[A] S NOMI & CO.	
2	ITA 2110/KOL/2026	2019-2020	[A] OERSTED ENGINEERING PVT. LTD.	
3	ITA 2501/KOL/2026	2017-18	[A] JAYASHREE KEJRIWAL	
4	ITA 2522/KOL/2026	2020-2021	[A] SRI SRI RADHA BALLAV BHANDER	
5	ITA 2855/KOL/2026	2013-14	[A] BIVEK RANJAN BARMAN	
6	ITA 2856/KOL/2026	2014-15	[A] BIVEK RANJAN BARMAN	
7	ITA 2884/KOL/2026	2019-20	[A] MANOJ KUMAR AGARWAL	


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